

F. No. J-11017/36/2024-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs s  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated the 18<sup>th</sup> September, 2024

**ORDER**

The President is pleased to remove the names of **Shri Biresh Prasad Mishra** (Enrol. No. 994/1987) and **Shri Bhola Kumar Mondal** (Enrol. No. 2291/1993), both Addl. Standing Govt. Counsel, with effect from the date of this order.

2. Consequently, the name of Shri Biresh Prasad Mishra, Advocate and Shri Bhola Kumar Mondal, Advocate figuring under List for District-Bhagalpur of this Department's Order No. J-11015/3/2016-Judicial dated 12.07.2017 read with Order dated 30.07.2020, stands omitted.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)  
Senior Government Advocate

**Copy (through email) to:**

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/ all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. PPS to Ld. Attorney General of India/PS to Ld. Solicitor General of India.
4. Dr. Krishna Nandan Singh, Ld. ASGI, Patna High Court.
5. Shri Biresh Prasad Mishra, Advocate.
6. Shri Bhola Kumar Mondal, Advocate.
7. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office/spare copies.



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